

bITEM NO.120

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1320 OF 2006

STATE OF A.P.

Appellant (s)

VERSUS

GURENDAGUNTA ANASUYA

Respondent(s)

(With office report)

Date: 08/10/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s)

Ms. D. Bharathi Reddy, Adv.

For Respondent(s)

Ms. T.Anamika, Adv.

UPON hearing counsel the Court made the following
O R D E R

On a request made by the learned counsel for the
appellant, the matter is adjourned.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER